

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 473 of 2019**

**IN THE MATTER OF:**

**Jain Irrigation Systems Ltd.**

**...Appellant**

**Versus**

**Sakthi Sugars Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. M.S. Vishnu Sankar and Mr. S. Sihag, Advocates**

**For Respondent: Mr. B. Rangunath, Advocate**

**ORDER**

**28.08.2019:** Due to paucity of time this matter could not be taken up.  
Post this appeal 'for admission (after notice)' on **26<sup>th</sup> September, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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